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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2016
M.A. No. 174/2017 & 174/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil
V/s.
Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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37. ① Vijay Badguyar . Adv .
for Respondent No 3 

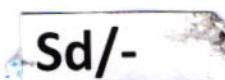
② Siddhesh S. Shetye Adv for
S/PB Rahul. D. Oak. Petitioner 

③ Girish T. Huddar Rep. 2 

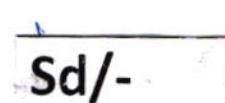
ORDER

MA 413/2017 & 174/2017 IN CP 26/241/NCLT/MB/MAH/2016

As the parties have reported that settlement is likely to happen, list this matter on 12.12.2017 by extending the Order dated 26.9.2017 passed in MA 413 of 2017.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)